

REVISED
INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 09/12/2024 TO 12/12/2024
[13/12/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M) ["SMC" Bench will function from 10/12/2024 to 12/12/2024]
"Patna" (SMC) Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10:30 AM) ["Patna SMC Bench" will function from 10/12/2024 to 12/12/2024]
"A" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 AM)
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)
"Guwahati" (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)

Note : 1. "Kolkata(SMC)" Bench & "Patna(SMC)" Bench will stands cancelled on 09/12/2024 (Monday).

2. "Patna(SMC)" Bench will start after completion of "Kolkata(SMC)" Bench.
3. "Patna (Division) Bench" will stands cancelled during the week i.e. from 09/12/2024 to 12/12/2024.
4. "C" Bench will start after completion of "B" Bench.
5. "Guwahati" Bench will start after completion of "A" Bench.

For Kind Approval please

w/ 09/12/2024
Assistant Registrar
ITAT, Kolkata